

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 04**  
**CA(CAA)-103(PB)/2019**

**IN THE MATTER OF:**

Vivek Portfolios Pvt. Ltd. and Vivek  
Financial Creditor Focus Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 16.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. N.K. Sharma, AR

**ORDER**

There is no brief chart with regard to the prayer for dispensing with the meetings. Let the same be filed within a week.

List for further consideration on 07.08.2019.

Sd/-

**(M.M.KUMAR)**  
**PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**